

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 216/GT/2019**

Subject : Petition for approval of tariff of Nabinagar STPS Stage-I (1980 MW) from COD of Unit-1 to 31.3.2024.

Petitioner : Nabinagar Power Generating Company Limited

Respondents : BSPHCL & 5 others

Date of Hearing : **10.8.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Anand Ganesan, Advocate, NPGCL  
Ms. Swapna Seshadri, Advocate, NPGCL  
Ms. Ritu Apurva, Advocate, NPGCL  
Ms. Ashabari Thakur, NPGCL  
Shri Deepak Thakur, NPGCL  
Shri Shashwat Kumar, Advocate, BSPHCL  
Shri Rahul Chouhan, Advocate, BSPHCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.
3. The Petition shall be listed for hearing on **6.9.2022**.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

